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IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 121 OF 2010

In the matter of provisions of  
Section 433, 434 of Companies Act;

And

In the matter of winding up of  
company of M/s. Aurum Realty Ltd.  
having its registered office situated  
at 811, 8<sup>th</sup> Floor, Trade Wing, B-  
Wing, Kamla City, S.B. Marg, Lower  
Parel, Mumbai 400 013.

Mr. Hemchandra S/o. Gajanan Parkar )

Aged about 28 years )

Adult, Indian Inhabitant, residing at Room No.1 )  
Parkar Chawl, Subhash Line, Near Mayur Cinema, )  
Kandivali (W), Mumbai 400 067 )..Petitioner

**ADVERTISEMENT OF PETITION**

Notice is hereby given that a Petition for the winding up of abovenamed Company was presented on 18<sup>th</sup> March, 2010, to the Hon'ble High Court at Bombay by the Petitioner abovenamed Creditor of the Company and the said Petition stands admitted in pursuance to the Hon'ble Court's order dated 6<sup>th</sup> May, 2010, and the same is directed to be heard before the Court on 16<sup>th</sup> June, 2010 at 11.00 a.m. or soon thereafter.

ANY CREDITOR, CONTRIBUTORY OR PERSON desirous of supporting or opposing the making of order on the said Petition,

should send to the Petitioner's Advocate at his office address mentioned hereunder, a Notice of his intention signed by him or his Advocate with his full Name, address, so as to reach the Petitioner's Advocate not later than Five days before the date fixed for hearing of the Petition and appear at the hearing for the purpose, in person or by his Advocate.

A copy of the Petition will be furnished by the Petitioner's Advocate to any creditors on contributory on payment of the prescribed charges for the same.

Any affidavit intended to be used in opposition to the Petition, should be filed in Court and a copy thereof served on the Petitioner's Advocate, not less than Five days before the date of fixed for hearing.

Bombay dated this 19<sup>th</sup> day of May, 2010.

Mr. Ranvir S. Shekhawat  
Advocate for Petitioner  
Office No. 5, Ground Floor,  
Fountain Chambers,  
1-C, Nanabhai Lane,  
Opp. Akbarali, Fort,  
Mumbai-400 001.

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